

Filing No. BA/8501/2020

Sachin Kumar Mahto Vs The State of Jharkhand

Advocate's Name- Mr. Nilesh Kumar

Defects:-

9. (i) P.O. name of deponent is missing at affidavit.
- (ii) P.S. name of opening para of impugned order differs from FIR.
- (iii) Duly certified T/C of Pg-33, 34, 38, 39, 41 to 43, 47, 48.
- (iv) Pg-36, 37 may be placed properly.